

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/26/KOB/2023
SECTION	SEC. 241 & 242 C/ACT.
NAME OF PARTIES	VIVEK MENON P K V/S GREEN HEARTS PVT LTD AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, HEENA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

02 May 2024

O R D E R

IA(C/ACT)/45/KOB/2024 in CP(C/ACT)/26/KOB/2023

Counsel appearing on behalf of R2-R5 seeks time to file reply affidavit. Time granted, let the same be done within a period of 2 weeks, after serving copy of the same on the other side.

List this matter for further consideration on **10.06.2024**.

CP(C/ACT)/26/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. Learned Counsel, Mr Shaji Chirayath appears physically on behalf of R2 to R5. Learned ARoC, Ms. Bindu Vergis (R6) is present through virtual mode.

Counsel appearing on behalf of R2-R5 submits that 5 defects were pointed out by the Registry of this Tribunal Vide its letter dated 19th April, 2024, which read as under:

(2)

1. *Verifying affidavit to be in stamp paper.*
2. *Reply filed by R2, but in the affidavit, he states that he is signing the affidavit on behalf of other respondent, Pls clarify as to which respondent it relates.*
3. *Vakaltath is not filed.*
4. *Delay to be mentioned in the reply.*
5. *At the end of the affidavit, in verification, it is stated that she is illiterate. Pls clarify to which respondent this statement is related.*

Counsel appearing on behalf of R2-R5 further submits that he has cured defects pointed out under 1st, 2nd, 3rd and 5th. He further submits that the 4th defect pertains to a delay in filing the reply affidavit. Counsel appearing on behalf of R2-R5 is directed to file an IA for condoning the delay in filing reply affidavit within a period of 2 weeks. Copy of the said IA may also be served on the Counsel appearing for the other side.

List this matter for further hearing on **10.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**